

आसाम में सीमा सड़कों का निर्माण

1989. श्री श्री० प्र० त्यागी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आसाम की सीमाओं पर महत्वपूर्ण सड़कों का निर्माण कार्य राज्य लोक निर्माण विभाग को सौंप दिया गया है, जिसके परिणामस्वरूप सड़कों के निर्माण में धीमी प्रगति हुई है;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) क्या सरकार का विचार इन सड़कों का निर्माण कार्य प्रतिरक्षा विभाग को सौंपने का है ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) और (ख). सीमा सड़क विकास बोर्ड के प्रोग्राम में इस समय शामिल है, असम में कई सड़कों का निर्माण/सुधार राज्य पी० डब्ल्यू० डी० की क्षमता समेत विभिन्न तथ्यों पर विचार करने के पश्चात् कई सड़कों का निर्माण असम पी० डब्ल्यू० डी० को सौंपा गया है। सौंपे गए कार्य की प्रगति शिड्यूल के अनुसार हो रही है।

(ग) निर्माण एजेन्सी, असम पी० डब्ल्यू० डी० से डायरेक्टर जनरल बार्डर रोड को तबदील करने का कोई विचार नहीं है।

JAMMU-SRINAGAR HIGHWAY

1990. SHRI GULAM MOHAMMED BAKSHI: Will the Minister of DEFENCE be pleased to state:

(a) the total amount spent on the maintenance and improvement of the road from Jammu to Srinagar since it was declared as a Highway; and

(b) the improvements which have been effected therein so far?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) The expenditure incurred on Jammu-Srinagar portion of the National Highway 1-A by the Border Roads Organisation on Capital Works and main-

tenance after the inclusion of the road in the programme of the Board during the period 1961-62 to 1967-68 (up to August 1967) is Rs. 941.73 lakhs and Rs. 229.06 lakhs respectively. The expenditure incurred on this portion of the road prior to its inclusion in the programme of the Board is not readily available.

(b) The Jammu-Srinagar portion is being widened and improved to cater for un-interrupted traffic; protective works such as the construction of retaining and breast walls and culverts and stabilisation of the road surface have been and are being undertaken at a number of places.

STATE AND CENTRAL GOVERNMENT EMPLOYEES IN U.N.O.

1991. SHRI M. L. SONDHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of various State and Central Government employees who have been selected to serve in the various agencies of the United Nations Organisations during the last two years;

(b) the number of employees at present working in each of the U.N. Offices and the terms of appointment in each case; and

(c) whether there are cases where employees have been sent more than once to U.N. jobs and if so, the reasons therefor?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) to (c). The required information is being collected and will be laid on the Table of the House.

CONTRACT LABOUR SYSTEM IN A.I.R.

1992. SHRI MADHU LIMAYE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that the contract labour system is in vogue in the All India Radio;

(b) whether the A.I.R. artists/their guild have protested against this system; and

(c) if so, the reaction of Government thereto?